

1	2
5 Haryana	1310
6. Himachal Pradesh	321
7. Jammu & Kashmir	677
8. Karnataka	6271
9. Kerala	1568
10. Madhya Pradesh	4172
11. Maharashtra	8415
12. Orissa	3839
13. Punjab	1173
14. Rajasthan	3509
15. Tamil Nadu	18309
16. Uttar Pradesh	9171
17. West Bengal	13702
18. Goa Daman & Diu	316
19. Andaman & Nicobar	23
20. Chandigarh	130
21. Delhi	1911
22. Dadra and Nagar Haveli	3
23. Manipur	595
24. Meghalaya	209
25. Mizoram	2
26. Nagaland	65
27. Pondicherry	197
28. Tripura	182
29. Arunachal Pradesh	2
Total	92792

Payment of Royalty to foreign shareholders by Cigarette Manufacturing Units

620. SHRI SYED SHAHABUDDIN :
Will the Minister of INDUSTRY be pleased to state :

(a) the names of cigarette manufacturing units in the country with their sanctioned and installed capacity;

(b) whether these are wholly or partially owned by Indian nationals and the names of major foreign shareholders, if any;

(c) whether their products are being marketed under a foreign brand name and if so, the rate of royalty payable; and

(d) the total amount paid by each such company as royalty during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) A statement is given below.

(b) Only three units, namely, M/s. ITC Limited, M/s. Godfrey Phillips India Limited and M/s. V. S. T. Industries Limited have foreign shareholding.

The major foreign shareholders are the following :

(1) *M/s. ITC Limited :*

(a) Tobacco Manufacturers (India) Limited.

(b) Rothmans International Limited.

(c) Hungerford Holdings Limited.

(2) *M/s. Godfrey Phillips India Limited:*

(a) Phillips Morris of USA.

(3) *M/s. V. S. T. Industries Limited :*

(a) Raleigh Investment Company Limited.

(b) Rothmans International Limited.

(c) Tobacco Manufacturers (India) Limited.

(c) "Chesterfield" marketed by M/s. Godfrey Phillips India Limited is foreign owned. The company has stated that the use does not involve any monetary consideration.

(d) In the light of the reply given to part (c), does not arise.

Statement

List of Cigarette Manufacturers in Organised Sector

Sl. No.	Name of the Company	Location	Capacity
1.	M/s. ITC Limited	Bombay	7,700
2.	—do—	Calcutta	4,800
3.	—do—	Bangalore	19,000
4.	—do—	Monghyre	6,800
5.	—do—	Saharanpur	13,700
6.	M/s. J & K Cigarettes Limited	Jammu	4,500
7.	M/s. GTC Industries Ltd.,	Bombay	10,000
8.	—do—	Baroda	4,500
9.	M/s. Godfrey Phillips India Ltd.,	Bombay	8,000
10.	M/s. New Tobacco Company	Calcutta	11,200
11.	—do—	Bicovole (Andhra Pradesh)	4,500
12.	M/s. Crown Tobacco Limited.	Bombay	180
13.	M/s. Master Tobacco Co. Ltd.	Bombay	400
14.	M/s. V. S. T. Industries Ltd.,	Hyderabad	25,600
15.	M/s. Nav Bharat Enterprises Ltd., (Cigarette Division)	Hyderabad	8,900
16.	M/s. International Tobacco Co. Ltd.,	Guldhar, Ghaziabad	5,000
17.	M/s. Asia Tobacco Co. Ltd.,	Hosur, Tamil Nadu	4,500
18.	M/s. Universal Tobacco Co. Ltd.,	Hyderabad	1,800

LPG bottling plants and godowns

621. SHRI SYED SHAHABUDDIN :
Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state :

(a) whether the Indian Oil Corporation has reviewed the location of LPG bottling plants and godowns in the urban areas all over the country;

(b) whether a decision has been taken to shift the plants and godowns from urban areas;

(c) if so, the target date by which shifting is likely to be completed; and

(d) the names of urban areas where such plants and godowns are located at present ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF POWER AND THE
MINISTER OF STATE IN THE MINIS-
TRY OF PETROLEUM AND NATURAL
GAS (SHRIMATI SUSHILA ROHTAGI) :

(a) Yes, Sir.

(b) to (d). It is not proposed by IOC to get the godowns of its LPG distributors